GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.2264 TO BE ANSWERED ON 20.12.2022

EWS RESERVATION

2264. SHRIMATI SAJDA AHMED:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has fixed any time frame to implement Economically Weaker Section (EWS) reservations for General Category, if so, the details thereof;
- (b) whether any survey has been conducted or proposed to be conducted for identification of EWS beneficiaries, if so, the details thereof, State-wise;
- (c) whether the Government has issued any direction to the State Governments to issue EWS certificate, if so, the details thereof; and
- (d) whether the Government proposes to set up separate Divisions to look after the welfare of EWS among any General Category and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

- (a): 10% reservation to Economically Weaker Section (EWS) has been implemented by the Government since January, 2019.
- (b): No Sir.
- (c): Yes Sir. Instructions have been issued by the Department of Personnel and Training (DoPT) on 31.01.2019.
- (d): No Sir.
